

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-01(PB)/2017  
CA NO.

CORAM:

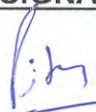


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: M/S Rave Scans Pvt. Ltd.


SECTION OF THE COMPANIES ACT: U/s 10 Insolvency & Bankruptcy code 2016

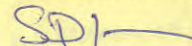
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ritu Rastogi	IRP		
2.	Ms. Simran	Beas	Adu for Non Applicant No.6 Tata capital Financial Service. Ltd.	
3.	Mr. Parinay	T. Vasandani		

**ORDER**

The Insolvency Professional states that the relevant record shall be produced and filed in the Registry within one day.

List on 01.03.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)